

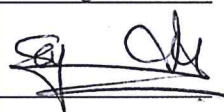
NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY ----MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.11.2017 AT 10.30 AM

|                                  |   |
|----------------------------------|---|
| TRANSFER PETITION NO.            |   |
| COMPANY PETITION/APPLICATION NO. | CP(IB) No.49/7/HDB//2017                |
| NAME OF THE COMPANY              | United Seamless Tubular Private Limited |
| NAME OF THE PETITIONER(S)        | Indian Bank                             |
| NAME OF THE RESPONDENT(S)        | United Seamless Tubular Private Limited |
| UNDER SECTION                    | 7 of IBC                                |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature   |
|------------------------|-------------|------------------------|---|
| V. K. Sajith           | Adv         | 998011272              |  |
|                        |             |                        |   |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
|                        |             |                        |           |
|                        |             |                        |           |

V. Venkatachalam

RP

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Heard Shri V.K. Sajith, Learned Counsel for the Petitioner (Indian Bank)  
and Shri V. Venkatachalam, Learned RP.

Post the case on 04.12.2017.

4-12



Member (T)



Member (J)